

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16411-JK (LD) of 2023

DATED:- 01 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 01.12.2023

No:- LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
01.12.2023

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Annexure to the Government Order No.16411 -JK(LD) of 2023 dated.01.12.2023

S.No.	Case No.	Filling year	Title of the case	OIC	Designation
1	WPCNo. 1299	2022	Indu Bala V/s UT of J&K	Nisar Ahmed	CDPO Thathri
2	WPC No. 2928	2023	Inhabitants of village Bhandol	Nirmala Devi	CDPO Lohi-Malhar
3	WPC No.2952	2023	Meena Saini	Sakshi Mahajen	CDPO Gandinagar
4	WPC No. 2879	2023	Rekha Parihar V/s UT of J&K	Iffat Ara	CDPO Kishtwar
5	WPC No. 2878	2023	Sakshi Devi V/s UT of J&K	Kishore Kumar	CDPO Bhagwah
6	WPC No. 2862	2023	Shamim Akhter V/s UT of J&K	Adil Sabir	CDPO Mandi
7	WPC No. 2846	2023	Geeta Devi V/s UT of J&K	Ravinder Kour	CDPO Ramban
8	WPC No. 2666	2023	Parul Sharma V/s UT of J&K	Ankush Tripathi	CDPO Aknoor
9	WPC No. 2581	2023	Inhabitants of village Chikhari Ban Th Khadam Hussain	Asdil Shabir	CDPO Mandi
10	CPSW No. 586	2017	Zuneera Shakeel & Ors	Jahangeer Hashmi	DPO Ramban
11	CPSW No. 35	2019	Afshana Akhter Vs UT of J&K	Kuldeep Kumar	CDPO Inderwal
12	SWP No. 1578	2008	Saima Bano Vs State of J&K	Kishore Kumar	CDPO Bagwah
13	WPC No.2805	2023	Waheeda Bashir	Asiya Nazir	CDPO Khanyar
14	WPC No. 3001	2023	Iqra Nabi	Shakeela Bano	CDPO Chodura
15	WPC No. 2544	2023	Rubeena Ali	Shakeela Bano	CDPO Chodura
16	WPC No. 2990	20223	Tasmeena Akhter &ors.	M.A Hakak	DPO Bandipora
17	WPC No. 2858	2023	Shugufta Mohi-UD-Din	Dilafroza Kousar	CDPO Breng
18	WPC No. 2842	2023	Sameera Bashir	Sabeena Akhter	CDPO Qazigund
19	WPC No. 2838	2023	Nazneen Gowher	Mohbooba Aziz	CDPO Khorivpora
20	WPC No. 2499	2023	Nadeema Bano	Mohbooba Aziz	CDPO Khorivpora
21	WPC No. 2637	2023	Akhter Jan	Mohbooba Aziz	CDPO Khorivpora

Thm

*Revised
01.12.2023*